

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 11331 of 2016

Customs Miscellaneous (CO) Application No. 10586 of 2016

(Arising out of OIA-JMN-CUSTM-000-APP-240-243-15-16 dated- 14/03/2016 passed by Commissioner of CUSTOMS-JAMNAGAR(PREV))

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

.....Appellant

VERSUS

M/s JM Baxi & Co.

City Point, Opp. Town Hall,
Jamnagar, Gujarat

.....Respondent

Appearance:

Shri G. Kirupanandan, Superintendent (AR) appeared for the Applicant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.07.2022
DATE OF DECISION: 18.11.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11330 of 2016.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**